ORISSA HIGH COURT, CUTTACK

e-Tender notice for Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and Associated Peripherals Installed in District & Subordinate Courts of the State.

e-Tender No. XXXIV - 03/2016-20(PF-I) -11563, dated. 04.12.2020

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court, Cuttack invites online bids in two bid system (Technical and Financial) through State e-Procurement Portal http://www.tendersodisha.gov.in only from eligible bidders for Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and Associated Peripherals Installed in District & Subordinate Courts of the State under e-Courts project".

Name of the Work	Availability of tender On-line for bidding		Date & Time of Opening of Tender	Name and Address of the Officer inviting Tender
	From	То		
1	2	3	4	5
Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and Associated Peripherals Installed in District & Subordinate Courts of the State	04.12.2020	29.12.2020	12.01.2021 at 03:00 PM	The Registrar (Judicial). Orissa High Court, Cuttack

Further details of the tender can be seen from the Government Website www.tendersodisha.gov.in.

Any future clarification(s) and / or corrigendum(s) shall be communicated by Order of the Registrar (Judicial), Orissa High Court only through the e-Procurement portal. Hence, bidders are advised always to check the e-procurement portal of the State Government.

Registrar (Judicial) Orissa High Court, Cuttack